

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) According to the information furnished by the Jawaharlal Nehru University, a case of molestation of a girl student on the campus was reported during September-October, 1997. Since the person involved was an outsider the matter was reported to the Police and the person was subsequently arrested. The security on the campus has been tightened with intensive checking of vehicles at the entry points.

Schemes for IITs to generate resources

385. SHRI NARENDRA MOHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have approved a scheme to permit IITs to generate resources to meet part of their expenditure;

(b) if so, the details thereof;

(c) the total yearly grant to IITs during the last five years by the UGC; and

(d) whether any study has been made about the brain drain from these IITs and what is the percentage of such brain-drain and reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The IITs, established under an Act of Parliament, are mainly funded by the Government of India through the Ministry of Human Resource Development. A new system of block grant and creation of endowment fund was approved beginning with the financial year 1993-94 encouraging generation of additional resources for achieving self sufficiency. A provision of 100% matching grant is made for savings made by the institute and put into the endowment fund. IITs do not receive any annual maintenance grant from the UGC.

(d) Some students who acquire degrees from IITs, migrate to other countries for jobs, higher studies etc. As per the Review Report, 1986, on an average about 20% of the IIT graduates leave the country.

Intrusion of Foreign Capital in Sports

386. SHRI ASHOK MITRA: Will the

Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken note of the widespread intrusion of foreign capital in the sphere of sports, including football;

(b) whether the pros and cons of such intrusion have been examined in detail; and

(c) whether in the view of the Government, the situation needs immediate state intervention?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) It is not correct that there is widespread intrusion of foreign capital in the sphere of sports including Football.

However, the Indian Olympic Association as per rules in vogue, being the apex sports body receives its share of revenues, earned by the Indian Olympic Association from the International Olympic Committee and Olympic Council of Asia (OCA). Apart from these two sources no other foreign funds are received by the Indian Olympic Association. As far as Football is concerned, the All India Football Federation received US \$ 15,000 in 1997-98 by way of participation fee for its participation in SAF Football Championships held in Nepal which was organised by the South Asia Football Federation October '97. The All India Football Federation has also received US \$ 50,000 as prize money for winning the Championship in 1997-98.

Information in respect of other sports federations is being collected.

(b) Does not arise.

(c) Does not arise.

Review of Total Literacy Programme

387. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a review is to be undertaken of the achievements and weaknesses of the Total Literacy Programme;

(b) whether Government are considering new approaches to accelerate the programme; and

(c) whether in that context, there is a proposal to make extensive use of the electronic media?